

unsuitable because it involves heavy bridging across numerous dead and flowing channels of the Kosi River and cannot be more than a fair weather connection on account of the instability of this River.

The construction of a railway line in this particular area cannot be considered until the Kosi River has been controlled.

TICKETLESS TRAVELLING

146. **Shri L. J. Singh:** Will the Minister of Railways be pleased to state:

(a) the number of ticketless travellers detected in the year 1952;

(b) the amount realised as fines or otherwise; and

(c) whether they are on the increase or decrease as between the years 1951 and 1952?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 70,72,912.

(b) The amount of fines realized during the same period is Rs. 4,79,459 and the amount of fare and penalty realized is Rs. 1,43,65,998.

(c) The number of passengers detected travelling without ticket has decreased.

SHIFTING OF TELEPHONE MACHINERY FROM HYDERABAD

147. **Shri Heda:** (a) Will the Minister of Communications be pleased to state whether it is a fact that soon after the integration of Hyderabad State some telephone machinery was shifted from Hyderabad?

(b) If so, what are the details of the machinery so shifted?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Equipment was supplied to Hyderabad after integration; only a portion of it was shifted.

(b) 1,400 lines of telephone equipment.

PULLING OF ALARM SIGNALS

148. **Shri Heda:** (a) Will the Minister of Railways be pleased to state whether any cases of stopping trains by pulling the alarm signals were reported during the months of November and December, 1952 and January, 1953 on suburban trains between Kachiguda and Secundrabad stations?

(b) Were through trains also stopped on this line?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) Yes.

CENTRAL TRACTOR ORGANISATION

149. **Shri N. Sreekantan Nair:** Will the Minister of Food and Agriculture be pleased to state:

(a) the initial and annual expenditure involved in running the Central Tractor Organization;

(b) the number of tractors owned by the Central Tractor Organisation and the number of tractors now in working order;

(c) the total acreage brought under cultivation by these tractors; and

(d) the total production from these acres?

The Minister of Food and Agriculture (Shri Kidwai): (a) An expenditure of Rs. 4,72,64,140 was incurred on the purchase of tractors, equipment, office buildings, etc. for starting the land reclamation scheme of the Central Tractor Organisation. The annual expenditure for carrying out the reclamation operations has been as follows:—

Year	Rs.
1946—50	30,07,202
1950-51	1,05,32,943
1951-52	1,65,42,714

(b) The total number of tractors owned at present by the Organisation is 470 as given below:

S. No.	Description	No. owned by C.T.O.
1.	Allis-Chalmers HD-19	91
2.	Oliver Cletrac FDE	91
3.	International Harvester TD-24	30
4.	Caterpillar D-8	31
5.	do D-7	114
6.	do D-6	14
7.	do D-4	35
8.	Fowler FD-2	1
9.	Fowler Leed F/M	1
10.	Allis-Chalmers HD-7	3
11.	WD-6 tractors	10
12.	Sheppard Tractors	2
13.	Field Marshall	40
14.	Case tractors with winches	5
15.	Ferguson tractors	2
TOTAL		470